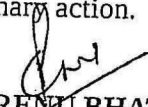


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI
ORDER**

Following postings and transfers are hereby made with immediate effect:

S No.	Name of the officials	From	To
1.	Sh. Om Narain Yadav, JA (EC:82838212)	Asstt. Ahlmad in the Court of Sh. Bharat Aggarwal, MM, Shahdara District, Karkardooma Courts, Delhi.	JA in E-Sewa Kendra, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Govinda, JJA (EC:56202655)	Asstt. Ahlmad in the Court previously presided over by Ms. Ravinder Bedi, ADJ-02, Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Bharat Aggarwal, MM, Shahdara District, Karkardooma Courts, Delhi.
3.	Ms. Suman Bisht, JJA (EC: 98587538)	Asstt. Ahlmad in the Court of Sh. Aman Kumar Sharma, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Ms. Isra Zaidi, MM (Mahila Court), Shahdara District, Karkardooma Courts, Delhi.
4.	Ms. Hemant Kumari, JA (EC:69617127)	Asstt. Ahlmad in the Court of Ms. Isra Zaidi, MM (Mahila Court), Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Aman Kumar Sharma, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(RENU BHATNAGAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 6636-44 Admn./P&T/SHD/KKD/2023

Dated 11/8/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Administrative Officer (Judl) Admn.II, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.